

Serial No. 12
Regular. List

KA IING KASHARI BA HA KHLIEH DUH KA JYLLA MEGHALAYA
HA SHILLONG

Crl. A. No.3 of 2019

Tarik jong ka rai: 08.02.2021

Diskolan Rani

Pyrshah.

State of Meghalaya & Anr.

Hakhmat:

Ki Nongbishar ba donburom Justice Ranjit More, Judge.

Ki Nongbishar ba donburom Justice W.Diengdoh, Judge.

Ki Muktiar:

Na ka bynta u nongmudui : U. N.Syngkon, Muktiar.
:Ka L.Phanjom, Muktiar.

Na ka bynta ki nongshahmudui : U. N.D.Chullai, AAG bad
:U. A.Kharwanlang, Muktiar.na ka bynta ka sorkar
jylla.

U. S.Sengupta, Addl. Sr. PP.

Katkum u R.More, (Nongbishar)

1. Na ka rai bad ka hukum uxor pyrshah, ia u nongmudui la rai pynrem na ka bynta ka kam beain kaba hap hapoh ka jingpynshitom katkum ka kyndon ain kaba 326 jong ka Indian Penal code bad kumta la ai da ka saja kaba tyngeh ia u da kaba shah phah set phatok 10 snem ryngkat ka dain kuna kaba long 40,000/- tyngka. Na ka daw ka jingbymlah jong u nongmudui ban siew ia ka bai dain kuna, la phah ia u ba un shah set sa kumba shi snem.

2. Ka mokotduma ka long kumne harum:-

Ha ka 10.07.2013, u Nongmudui-nongshahmudui, u Bah Diskolan Rani bad u nongshahthombor u bah Donborlang Rynjah, ki ia leit trei lang sha ka shnong Umsohlait. Ha ka juh hi ka sngi ha ka por mynmiet ki ia wan phai lang sha ka

Shnong Umwiehsnieh bad ynda ki poi ha Umwiehsnieh ha ka por 9 baje janmiet, u nongmudui-nongshahmudui (u Bah Diskolan Rani) u la dung ia u nongshahthombor (u bah Donborlang Rani) da ka tari rit ne tari buh pla kaba la pynlong ia u nongshahthombor ba un mynsaw jur. Ia u nongshahdung la pynkit noh mar mar sha Umsning CHC ban ioh jingsumar. Katkum ka kaiphod ba la ai da i Dr. D.Nongrum jong ka Umsning CHC la pyni ba u nongshahdung u la mynsaw jur na ka daw ka jingsahdung da ka tiar banep bad la phah ban pynkit noh sha Civil Hospital ban ioh ia ka jingsumar kaba kham bha.

3. Ha ka por ba tohkit bad wad jingtip la lap ba don lai ngut ki nongsakhi kiba iohi ia u nongshahthombor ba u shah thombor ha u nongmudui-nongshahmudui u Bah Diskolan Rani. Kine ki Nongsakhi ki la iarap ruh ia u nongshahthombor ba un ioh jingsumar. Ia ki jingiathuh jong kine ki lai ngut ki nongsakhi la ioh ban buh jingthoh. Ki jingiathuh jong kiwei kiwei ki nongsakhi ruh la ioh ruh ban buh jingthoh. Ha ka por ba dang ia id ka jingtohkit la ioh ban leit peit ia ka jaka ba jia ka jingsahthombor bad la ioh ruh ban dro dur map ba malu mala ia kata ka jaka.
4. Ha ka por tohkit la ioh ban kem noh ia u nongshahmudui ha ka por ba u dang leit sha Shillong. Ha ka jingialam da u nongmudui-nongshahmudui katkum ka kyndon 27 jong ka Evidence Act, la lap ia ka tiar pynmysaw ba u la pyndonkam na ka iing sah jong u. Ia kane ka tiar la kurup noh ha ka jingdon ryngkat lang ki nongsakhi bad lah buh dak ia kata ka tiar kum Exhibit 'A'.
5. Katkum ki jingshisha bad ka jingbishar katkum ka jingjia ba la kdew haneng, haba la dep pyndep ia ka jingtohkit, ka kynhun ba dei khmih ia ka jingtohkit ki la lap ia ka nongrim ba ha khmat (*prima facie*) jong ka mukotduma pyrshah ia u nongmudui-nongshahmudui bad haba iadei bad kata la pynngat noh ia u ban shah bishar katkum ka kyndon ain ba 307/326 jong ka Indian Penal Code na ka bynta ki kam beain ki jong u.

6. Namar ia ki kam beain ba hap hapoh ka kyndon ain 307/326 jong ka Indian Penal code la tian bishar kyrpang da ka Sessions Court, ia kane ka mokotduma la aiti noh ha u Sessions Judge jong ka iingbishar ha Nongpoh ban pyndep ia ka jingtian-bishar. Ha kaba iadei bad kane u nongbishar Sessions Judge u lah tur kyntu (frame the charges) ia u nongmudui-nongshahmudui ba un shah bishar katkum ka kyndon ain kaba 307/326 jong ka Indian Penal Code hynrei u nongshahmudui u sait hok ialade bad u dawa ba dei ban sngap bishar ia u shwa ban rai pynrem ia u.
7. Ha ka por ka jingtian-bishar, ban pynshisha ia ki kyndon ba lah tur kyntu, u nongtian bishar u la tynjuh ia ki nongsakhi kiba don kumba 13 ngut ha ryngkat 6 tylli ki jingthoh jingtar pynshisha ba la ioh lum katba u nongmudui-nongshahmudui pat um shym la lah ban ai sakhi ne pynmih kino kino ki jingshisha ban pynshisha ia ka jingbyndonkti ka jong u bad kata ka kam beain. ynda la kut ka jingsngap bishar ia ki nongsakhi na ka liang u nongtian bishar, u nongshahmudui u la shah tynjuh hapoh ka kyndon ain kaba 313 jong ka Cr. P.C ha kaba u nongmudui-nongshahmudui u la len ia ka jingdonkti ka jong u ha kata ka motkotduma ba la uxor pyrshah ia u.
8. Kumba la pyni ne kdew haneng, hadien ba u nongbishar Sessions Judge u la niewkor ia ki jingsakhi bad jingpynshisha ba la lum bad buh jingthoh, u la pynkut bad la lah ban pynshisha ia ka jingdonkti jong u nongmudui-nongshahmudui ha ka kam beain kaba hap hapoh ka Kyndon ain 307/326 jong ka Indian Penal Code bad kumta la rai ba un ioh ia ka jingpynshitom kaba tynggeh da kaba shah set phatok 10 snem ryngkat ka jingsiew dain kuna kaba long 40,000/- tyngka.
9. U Bah N.Syngkon, u nongiasaid ain na ka bynta u nongmudui-nongshahmudui u la ialam ianga ban khmih bniah ia ki jingkren bad jingsakhi jong ki nongsakhi. U la pyni ba ka rai ban pynrem ia u nongmudui ka dei kaba la pynshongnongrim beit thik tang

na ki sakhi sabut jong ki nongsakhi ba iohi markhmat, kiba long, P. Ws No. 4, 5, & 7. U la pyni ruh ba katkum ka jingshisha, ki sakhi kaba ki nongsakhi ki la ai ka pyni ba kim shym la iohi da la ki khmat lajong ia kata ka jingjia kumta ym lah ban ong ia ki ba ki dei ki nongsakhi markhmat.

U Bah N.Syngkon, u nongiasaid ain na ka bynta u nongmudui-nongshahmudui shuh shuh u la pyni ba ia ka jingkren bad jingbatai jong u nongmudui-nongshahmudui hapoh ka Kyndon ain 313 Cr. P.C la shim ha ka 7-08-2017 bad ia u nongshahthombor P.W. 13 (Bah Donborlang Rynjah) pat la kylli jingkylli ha ka 26-09-2017. U la pyni ba haba la dep kylli jingkylli ia u P.W. 13 (Nongshahthombor) ym shym la ailad ia u nongmudui-nongshahmudui ba un pynshai halor ki jingshahkynnoh pyrshah ia u.

U Bah N.Syngkon, u nongiasaid ain jong u nongmudui-nongshahmudui shuh shuh u la pyni ba watla kata ka tari (article-A) la pyni ba la ioh ban kurup hapoh ka kyndon ain 27 jong ka Evidence Act da baroh arngut ki nongsakhi ba iohi ia ka jingkurup, kam ai jingkyrshan ei ei halor ka jingioh kurup. Shuh shuh halor kane, u Bah N.Syngkon, nongiasaid ain jong u nongmudui-nongshahmudui u la pyni ba ia ka tari (article-A) khlem shym la phah sha ki bor pyniaid Forensic ban pynshisha ba ia ki dak ba shah dung ki dei ne em da kata ka tari. (article-A). U Bah N.Syngkon, u nongiasaid ain jong u nongmudui-nongshahmudui u la khot ban shah shkor halor ki kyndon jong ka 320 ryngkat bad ki jingsakhi jong i Dr. D.Nongrum (P.W-10), u la ong ba, khlem da mutdur, ym lah ban ong ba ki dak shah dung jong u nongshahthombor kiba la pynmysaw jur bad pynshitom jur ia u, ki dei beit na ka tiar banep.

10. U Bah. N.D.Chullai,AAG, u nongiasaid ain, ha ka basdang um shym la pyrshah ia ka jingtian bishar kaba la shaniah beit halor ki jingkren bad jingsakhi jong ki nongsakhi mar khmat. U la bynrap ruh ba ka jingtian bishar kam shong than eh tang ha ki jingsakhi kiba shu pynsuba ba u nongshahmudui u donkti ha ka kam beain. U la pyni ruh ba ka jingkren bad jingsakhi jong ki nongsakhi markhmat, kiba long, P.Ws No. 4, 5 & 7 ka nang kyrshan ia ka jingshisha ba u nongmudui-

nongshahmudui u la pynmysaw ia u nongshahthombor ha kato ka miet jong u 10-07-.2013. U Bah N.D.Chullai,AAG u nongiasaid ain, haba iadei bad ka sakhi jong u nongshahthombor (P.W-13) u la khot ia ka jingshah shkor jongngi halor ka kyndon ain kaba 311 jong ka Cr. P.C bad la thoh ba ka iingbishar kashari ka lah ban phah wanrah sakhi da ki tiar lane kylli jingkylli ia uno uno u briew ha kano kano ka por ba dang iaid ka jingtian-bishar, bad kumta, ka jingkylli ia u P.W-13 (nongshahthombor) kaba dei ha ka por shwa ban shim rai, kam lah ban long kaba bakla bad kumta ia ka sakhi jong u ngi donkam ban shim lang. U Bah N.D.Chullai AAG nongiasaid ain, khatduh eh u la pyni ba ki sakhi ki long kiba biang pyrshah ia u nongmudui-nongshahmudui bad kumta ka jingrai pynrem ia u da u nongbishar Sessions Court ka long kaba shong hok hapoh ka jingpynshitom katkum ka Kyndon ain 326 jong ka Indian Penal Code.

11. Habu la dep ban khmih bniah ia ki jingsakhi ba la ioh lum bad buh jingthoh bad haba la dep pynshongnia ia ki jingiasaid jong ki muktiar jong ki ar liang mamla, ngi lap ba ka don ka hok ba shongnia jong kane ka jingkyrpad.Ha kaba sdang, ngin shim ia ki sakhi jong ki nongsakhi markhmat, kiba long, P.Ws No. 4, 5 & 7.

U nongsakhi P.W – 4 u la iathuh ba ha ka tarik ba jia ka jingjia, u dang wanphai na ka jaka trei bad ynda u la poi ha pdeng ka shnong Umwiehsnieh, u la iohi ar ngut ki briew ba iaid shakhmat jong u, u iohsngew ia ki sur jong ka jingiashoh jong katto katne ki briew. U la iohsngew ruh ia ka sur ba pan jingiarap. Kumta ma u bad u paralok jong u ki la leit ban peit ia kaei kaba la jia. U iohi ar ngut ki briew kiba iashoh ha ka jingdum. U P.W – 4 shuh shuh u la iathuh ba uwei u briew u la phet krad noh bad uwei pat u ieng ha kata ka jaka ba jia ka jingjia. U iathuh ruh ba ka jait jong u briew ba ieng ha kata ka jaka ba jia ba ka dei Rani. U la iathuh ruh ba uta uwei pat u briew ba la phet krad, u tip ia u kum u Bah Rynjah. U la iohi ba u Bah Rynjah u la mysaw, bad u la ialam noh ia u sha ka iing sah jong u. Hadien kata u la iakynduh ia ka lok jong u nongshahthombor kaba la leit iathuh ia kata ka jingjia sha u Rangbah shnong bad kumta la pynkit noh ia u nongshahthombor sha Umsning CHC.

Ha ka jingshah kylli jingkylli biang na ka liang u muktiar ba iasaid na ka bynta u nongmudui-nongshahmudui(cross examination), u la kubur ba u khlem iohi da la ki jong ki khmat ba u nongmudui-nongshahmudui u la thombor ia u nongshahthombor bad u nongshahthombor u la phet kham pajih bad u pyrta ban pan jingiarap.

12. U nongsakhi P.W – 5 u la iathuh ba ha ka tarik ba jia ka jingjia, ma u ryngkat u nongmudui-nongshahmudui bad uwei u paralok jong u uba kyrteng Rangton ki dang wanphai na ka jaka kaba ki trei. Katba ki dang ia shong jahthait harud kawei ka dukan ba don ha ka shnong Umwiehsnieh, u la iohsngew ia ka jingpyrta jong u nongshahthombor bad u la leit sha ka jaka ba jia ka jingjia bad u lap ia u nongshahthombor ba u la mynsaw. U lah suba jur ba u nongmudui-nongshahmudui u la leh ia kata ka kam beain. U la iathuh ruh ba u khlem shah kylli jingkylli ei ei ha ki pulit bad u la shu soi ha kata ka Map kaba la dro malu mala ha Ext-2.

Ha ka jingshah kylli jingkylli na ka liang u muktiar uba iasaid na ka bynta u nongmudui-nongshahmudui (cross-examination), u la iathuh ba um shym la kynmaw ia ka por ne tarik ba jia kata ka jingjia. Shuh shuh u la iathuh ruh ba u wanphai na jaka trei na Umsohlait ban leit sha Umwiehsnieh. Da kaba shai u kubur ba um dei u nongsakhi markhmat ha kaba iadei bad kane ka mukotduma. U la kubur ruh ba u khlem don ha kata ka jaka ba jia ka jingjia bad u la shu suba ba u nongmudui-nongshahmudui u la leh ia kata ka kam beain.

13. U nongsakhi P.W – 7 u la iathuh ba um shym la kynmaw ia ka tarik, bnai ne snem ba jia kata ka jingjia. Shuh shuh u la iathuh ba ma u ryngkat bad u Donbor Rynjah, u D.Ryntong, u Iohbor Nongkhlaw ki wanphai na ka jaka trei, bad ynda ki la poi ha shnong jong ki, ki la ia shong harud kawei ka dukan. U iohi ba u Bah D.Rynjah bad u Bah R.Rani ki dang ia iaid sha ka liang mihngi jong ka dukan bad hadien kata ki la jah noh bad ym shym la iohi shuh ia ki. U iathuh ruh ba hadien shiphang u la iohsngew ia ka sur kaba pyrta pan jingiarap (Rap Rap). Kumta u la leit shajan kata ka jaka ba jia bad u la kynduh ia u Don Rynjah ha surok uba la pyni

ia u ia ki dak shahdung na shaphang shyieng krung bad ka bynta ba sharum jong ka kpoh. U la iathuh ruh ba u suba ba dei u R.Rani ba thombor ia u Bah Don Rynjah. Shuh shuh u la iathuh shai ba u khlem shym la shah kylli jingkylli ha ki pulit. Ha ka jingshah kylli jingkylli biang na u muktiar ba iasaid na ka bynta u nongmudui-nongshahmudui (cross examination), u la kubur ba um dei u nongsakhi markhmat ia kata ka jingjia bad um tip mano ba la leh ia kata ka kam beain. Shuh shuh u la iathuh ba um shym la don jingtip la u nongshahthombor u mynsaw jur ne em.

14. Na ki sakhi ba la ioh lum na ki nongsakhi P. Ws No. 4, 5 & 7 la pyni shaikdar ba ki la kubur da kaba shai ba kim shym la iohi ia kata ka jingjia da la ki khmat lajong, khlem da mutdur,bad ym lah ban khot ia ki, ki nongsakhi markhmat jong kata ka jingjia ba la kren hangne bad ki sakhi jong ki kim ai jingiarap eiei na ka bynta ka jingtian-bishar. Haba iadei bad ka sakhi ba la ai da u P.W – 13 Ngi la dep kdew ba ka sakhi jong u ba la dep iathuh u nongmudui-nongshahmudui hapoh ka Kyndon ain 313 Cr P.C jong ka Indian Penal Code. Ha ka dkhot kaba 5 jong ka jingai sakhi jong u, u la iathuh ba u nongshahmudui u la khot sngewbha ia u ban leit dih sha ha iingsah jong u. U la kyntait ia ka jingkhoh ban leit sha iing jong u, kumta u nongshahmudui u la pynbor da kaba tan ia u ban leit sha iingsah jong u. Shuh shuh u la iathuh ba la don ka jingiakajia hapdeng jong ki bad u nongshahmudui u dung ia u lai sien da ka tari na ka bynta ka kpoh. Ka long kaba shisha ba ym don ka jinglen ba u nongtian bishar u la dei ban kylli jingkylli ia P.W-13, u nongshahthombor ha kano kano ka por jong ka jingtianbishar kum ba la mang katkum ka Kyndon ain 311 jong ka Cr. P.C. Ka jingkylli ba mih na ka bynta ka jingpynshongnia jong ngi ka long, hato u nongmudui-nongshahmudui u dei mo ban ioh ka lad ban pynshai ia kita ki jinshahkynnoh pyrshah ia u ia kaba la ai da u P.W – 13. Ngi don ia ka jingsngewdei ban ong ba ka dei ka kamram jong u nongtian bishar ban buh jingthoh biang ia ki kyntien jong u nongmudui hapoh ka Kyndon ain 313 jong ka Cr. P.C, hadien ka jingai sakhi jong u P.W-13. Da ka jingbym ailad ia u nongmudui, u nongtian bishar u la pynkhein ia ka ain, da kaba shim noh ia ka hok

u nongmudui ban ai jubab bad pynshai ialade halor ki jingshahkynnoh pyrshah ia u. Haba iadei bad kane, ngi lah ban shim nuksa na ka rai jong ka lingshahari ba ha khlieh duh ka Ri (Apex Court) ha ka mukotduma **Samsul Haque vs. State of Assam [(Criminal Appeal No. 1905 of 2009) (2019 SCC OnLine SC 1093)]**, ki paragraph kiba iahap na ka bynta ka jingthmu jong ngi, Para 13 & 22(22) lah ban pule kumne harum:-

13. Kumba la dep kdew, u muktiar rangbah u la shim nuksa ia ka rai jong ka kane ka lingshahari ha ka mukotduma Sharad Birdichand Sarda v State of Maharashtra ban ong ba lada ia ki jingjia kumba ki long, khlem buh hakmat u nongshahmudui ban iathuh hapoh ka Kyndon ain 313 jong ka Cr. P.C dei ban weng noh shi syndon na ka jingpynshongnia namar u nongshahmudui um shym la ioh ka lad ban ai jingpynshai ialade halor ki jingshah kynnoh. Ia kane la pynshai ba kadei ka rai kaba neh beit kumjuh khlem jingkylla jong ka lingshahari kaba la sdang naduh u snem 1953 ha ka mukotduma jong u Hate Singh Bhagat v State of Madhya Bharat. U muktiar rangbah bastad ula shim nuksa ruh ia ka rai ba la shim na ka mukotduma jong u Sujit Biswas v State of Assam na ka daw ban pyni ba ka jingthmu jong ka jingkhmih bniah ia ki nongshahmudui hapoh ka Kyndon ain 313 jong ka Cr. P.C ka dei namar ban pynbiang ia ki jingdonkam jong ka nongrim tynrai ha ka jingbishar khadar kaba hok ba la long bad neh naduh nyngkong, ha kaba baroh ki dei ban ioh ia ka lad ban pynsngew ialade shuwa ban shah bishar lane ka audi alteram partem. Kumta u nongshahmudui u dei ban ioh ka lad ban iathuh pynshai ia ki jingjia kaba khlem buh hakmat jong u nongshahmudui ha ka por ba tynjuh ha ka kyndon ain 313 jong ka Cr. P.C bad ym lah ban pyndonkam pyrshah ia u bad dei ban weng noh na ka jingpynshongnia

22(22). Ka jingthmu jong ka Kyndon ain 313 jong ka Code la buh na ka bynta ban ailad ia u nongshahmudui ban iakren markhmat bad ka iingbishar. Lada don eiei ha ka jingsakhi kaba long donkam pyrshah ia u nongshahmudui, bad ia ka rai pynrem la pynshong nongrim halor kata, kadei ka hok jong u nongshahmudui ba un shah buh jingkylli halor kata ka mat bad ba un ioh ka lad ban batai halor kata.

Lada ka iingtianbishar kam shym la buh jingkylli ba kyrpang halor ka jingshahkynnoh ba iadei bad ka jingbishar ban lap sakhi, kane kan pynpulum noh ia ka jingbishar. Hooi, baroh kine ki shong ha ka nongrim la ki wanrah ia ka jingbishar bymhok ne jingbishar ba shah shiliang. Kane ka iingbishar ka pynpaw ruh ia kajuh ka jingsngew ha ka mukotduma jong u S.Harnam Singh vs The State ((1976) 2 SCC 819: AIR 1976 SC 2140), haba iadei bad ka Kyndon ain 342 jong ka Criminal Procedure Code, 1898 (ba iadei bad ka kyndon ain 313 jong ka Code) Ka jingbyndon dak halor ka jingshahkynnoh kaba iadei bad ka iingtianbishar pyrshah ia u nongshahmudui ka pyntlot noh ia ka jingbishar mutkotduma. Ia ka jingbuhjingthoh ia ki kyntien pynshai jong u nongshahmudui katkum ka Kyndon ain 313 kam long ka jingleh kaba khlem nongrim.

15. Habapule ia kitei ki jingapkhmih haneng, ka pynishai kdar ba lada ym shym la ai lad ia u nongshahmudui ba un ai jingpynshai ne jubab halor ki jingshahkynnoh pyrshah ia u, ka jingtianbishar ka long kaba pulom. Halor kine ki jingapkhmih jong ka Iingkashari ba ha khlieh duh ka Ri (Apex Court) ngi don ia ka jingsngewthuh jong ngi ba ia ka sakhi ba la ai da u P.W – 13 (Nongshahthombor) ym lah ban pdiang namar ym shym la ai ka lad ia u nongshahmudui-nongshahmudui ba un pynshai ne pynshisha ia ki jingshahkynnoh ba la buh pyrshah ia u.

16. Bad nalorkata, ia ka article ‘A’, ka tari la ioh ban kurup ha ka jingiadon lang jong ki P.W No. 2 & 11. Baroh ar ngut ki nongsakhi kim kyrshan ia ka sakhi jong ki kot ki sla ba pyni ia ka jingkurup (seizure panchnama) katkum ka Exhibit – 4. Ia u Ophisar ba tohkit (investigating officer) la tynjuh ia u kum u P.W – 12. Ha ka jingshahkylli jingkylli na ka liang u muktiar na ka bynta u nongmudui-nongshahmudui, u kubur ba ia ka article Exhibit – A, ka tari,u khlem phah ban peit tuh sha ki bor pyniaid Forensic, namar ba ka article Exhibit-A kam don jingbit snam. Kumta, u nongtian bishar um shym la lah ban pyniasoh ia ka article -A ka tari bad ki jingmysaw jong u nongshahthombor. Kumta ka sakhi ba la buh jingthoh kam ai jingiarap eiei ia ka jingtian bishar.

17. Kane ka ialam ia ngi ban pynshongnia ia ka jingiasaid ba khatduh ba la iasaid da u Bah N.Syngkon, nongiasaid ain jong u nongmudui-nongshahmudui ba ia ka kam beain ba ioh jingpynshitom katkum ka Kyndon ain 326 khlem lah ban pynshisha. Ka Kyndon ain kaba 326 jong ka I.P.C ka kren shaphang ka jingshah pynmysaw jur ba da ka mon kaba jia na ka jingpyndonkam ia ki tiar pynmysaw. Ka jingmut jong ka jingmysaw jur la ai hapoh ka Kyndon ain 320 jong ka I.P.C, kaba long kumne harum:-

320. Jingpynmysaw Jur – Kiba bud harum ki long ki jingpynmysaw ba bun jait kiba lah ban pynshong ha ka thup “*mysaw jur*” :-

Kaba Nyngkong - Ka jingpyntlot ne jingpynduh noh ia ka bor jinglong shynrang

Kaba Ar - Ka jingshahpynduh noh syndon ia ka bor jingiohi ha Kawei na ki khmat

Kaba Lai - Ka jingshahpynduh noh syndon ia ka bor jingiohsngew ha kawei na ki artylli ki shkor

- Kaba saw* - *Ka jingshah pynmysaw ha kano kano ka dkhot met.*
- Kaba San* - *Ka jingshah pynduh ne pynmysaw shyrta ha kano kano ka bor pyniaid ia kino kino ki dkhot met.*
- Kaba Hynriew* - *Ka jingshah pynduh ne pynmysaw shyrta na ka liang ka khlieh ne dur khmat.*
- Kaba Hynniew* - *Ka jingshah pynkdiah ia ki shyieng ne bnait.*
- Kaba Phra* - *Kano kano ka jingshah pynmysaw kaba buh jingma ia ka jingim ne kaba pynlong ia u briew ba un shitom ne mysaw jur hapoh ki 20 sngi ne kano kano kaba pynlong ia u briew ba un ym lah ban trei ne ktah ne ban iaaid ban ieng kumba u ju leh man ka sngi.*

Haba iadei bad kine, ngi lah ban kdew ia ka sakhi ba la ai da ka doktor (P.W – 10). Ha ka jingshah kylli jingkylli bniah ia ka,da u nongtian bishar ka la iathuh ba kam lah ban ong lada ka jingmysaw ka dei kaba malu mala ne kaba jur namar ba kam don ki lad ki lynti ban leh ia ka x-ray, ultrasound bad kiwei kiwei ki lad ban khmih bniah. Ha ka por ba kylli jingkylli u muktiar na ka liang u nongmudui-nongshahmudui, ka da iathuh shai ba kam lah ban batai ba ka jingmysaw kadei kaba jur ne em. Shuh shuh ka la ong ba kam tip da ka tiar aiu la pyndonkam ban pynmysaw. Ym don eiei ha ka jingthoh ban pyni ba ka jingkynnoh mysaw/pang ba la ioh da u nongshahthombor ka buh ia ka jingim jong u ha ka jingma lane pynpang jur ia ka met ka phad jong u hapoh ki 20 sngi lane u nongshahthombor um lah shuh ban leh ia ki kam ki jam ne ban iaaid ban ieng kumba u ju leh. Kumta halor ka jingbishar katkum

ki jingjia ngi don ka jingmut kaba shai ba ka iingtian bishar kam lah ban pynshisha ia ka kam beain kaba hap hapoh ka Kyndon ain 326 jong ka Indian Penal Code.

18. Habā shim kyllum lang ia baroh ki jingshisha bad ki jingbishar katkum ki jingjia jong kane ka mukotduma ngi don ia ka jingsngew shong nia ban pyni,ba ym don dak eiei ba la buh ha ka jingthoh ban kyrshan ia ka jingtian bishar halor kane ka mukotduma bad ba u nongmudui-nongshahmudui u la leh ia kane ka kam beain kaba hap hapoh ka Kyndon ain 326 jong ka Indian Penal Code. U nongbishar Sessions judge jong ka Nongpoh u la leh bakla shibun ban shu shaniah beit tang ha ki jingaisakhi jong P.Ws No. 4, 5, 7 & 13 bad ban khot ia ki P.Ws No. 4, 5 & 7 kum ki nongsakhi markhmat. Ka rai bad hukum uxor pyrshah namarkata kam long kaba lah ban pynneh, bad ia kane la pynduh bad weng noh. Ia u nongmudui la pynksan. Ka bai jamin lada don la pynduh noh. La bthah ia ki bor ba dei khmih ban pyllait noh mardor ia u nongmudui lada ym don shuh kawei pat ka mokotduma pyrshah ia u.
19. Ia ka Cr. Appeal la shah katkum ki kyndon haneng.
20. La bthah ia ki registry ban pynphai biang noh ia ki kot ki sla kiba iadei bad ka mokotduma sha ka iingbishar ba bishar nyngkong ia kane ka mukotduma.

Judge
(W.Diengdoh)

Judge
(R.More)

Meghalaya
08.02.2021

